

(20)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 1033/94.

Date of Order: 22-8-94.

Between:

S.Gunahari.

.. Applicant.

and

The Union Public Service Commission,
Dholpur House, Shahjahan Road,
New Delhi-11 rep. by its Secretary.

.. Respondent.

For the Applicant: Mr.G.Bikshapathy, Advocate

For the Respondent: Mr.N.V.Ramana, Addl.CGSC.

CORAM:

THE HON'BLE MR.JUSTICE V.NEELADRI RAO : VICE-CHAIRMAN
AND

THE HON'BLE MR.R.RANGARAJAN : MEMBER(ADMN)

The Tribunal made the following Order:-

The applicant herein (Roll No.911) is similarly situated as the applicant in OA 430/92 which was allowed on 29-4-1994. For the reasons stated therein it is a case not only for admission but also for issual of interim direction.

2. Admit.

3. The respondent is directed to call the applicant for viva-voce for the post of Labour Officer/Assistant Labour Commissioner(C)/ Assistant Welfare Commissioner in regard to which notification vide Advt.No.7 published in the Employment News weekly dt.10-16 April, 1993 was issued. The selection for the said posts should not be finalised, until the applicant is interviewed. In case the applicant is selected, he should not be given order of appointment until further orders.

*Amrit
26/8/94*
Deputy Registrar(J) CC

To

1. The Secretary, Union Public Service Commission,
Shahjahan Road, Dholpur House, New Delhi.
2. One copy to Mr.G.Bikshapathy, Advocate, CAT.Hyd.
3. One copy to Mr.N.V.Ramana, Addl.CGSC.CAT.Hyd.
4. One spare copy.

pvm

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE V. NEELADRI RAO
VICE-CHAIRMAN

AND

THE HON'BLE MR. R. RANGAKAJAN : M(ADEN)

DATED: 22-8-1994

ORDER/JUDGMENT

M.A.No./R.A/C.A.No.

in
O.A.No. 1033/94.

(T.A.No.

(W.P.NO

Admitted and Interim directions
Issued.

Allowed.

Disposed of with directions.

Dismissed

Dismissed as withdrawn

Dismissed for Default.

Ordered/Rejected

No order as to costs.

PVM

